

to 'factory farming' for raising chickens for the Kentucky Fried Chicken (KFC) chain of restaurants; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN: (a) No Sir, as KENTUCKY FRIED CHICKEN (KFC) was given permission only for establishment of restaurants.

(b) Does not arise.

#### Drinking Water problem in Bihar

1188. SHRI PREM CHAND RAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether several villages in Bihar have no access to safe drinking water ;

(b) if so, the details thereof and reasons therefor ; and

(c) the remedial action taken and the time by which all villages in Bihar are likely to be provided with safe drinking water facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) and (b) . As on 1.4.1995, there were 21542 not covered habitations in Bihar.

(c) Central Government provides financial assistance to States to cover all the not covered habitations. The State Govts. are also to provide matching funds under the State Sector MNP. The target is to cover all uncovered habitation by 15.8.1997.

#### Urea Scarcity

1189. SHRI JEEWAN SHARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether cases of smuggling, black-marketing and artificial scarcity of urea in Uttar Pradesh have come to the notice of the government during the last two years;

(b) if so, the details thereof, year-wise;

(c) the action taken against the guilty persons; and

(d) the steps taken by the Government to tackle the Urea Scarcity ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (c) . The Government of Uttar Pradesh has reported that following cases of black marketing were registered under the Essential Commodities Act (ECA), 1955 and Fertilizer (Control) Order, 1985 in the State during the last two years :

Year	No. of F.I.Rs registered	Number of persons send of jail
1994-95	42	42
95-96	21	06

(upto January 96)

During 1995-96 (upto December' 995) 14.3 MTs of fertilizers were seized at Sonauli (District Maharajganj) on Indo-Nepal Border in the course of preventive inspection.

(d) During Rabi 1995-96 (upto 29.2.96), 245.30 Lakh Metric Tonnes (LMT) of Urea was made available to the State. Urea sales during the same period were 19.64 LMTs. The overall availability has been adequate to meet the demand for urea. The State had a estimated closing stock of 4.67 LMTs at the end of February 96.

#### Four Lanning of National Highway-9

1190. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to widen the National Highway-9 into four lanes;

(b) if so, the details of sections likely to be widened into four lanes;

(c) the amount earmarked for the purpose ; and

(d) the time by which the four lanning work is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY: (a) to (d) . The work of four-lanning of Km. 252/0 to km. 265/0 of Nandigama-Vijayawada Section of National Highway No. 9 in Andhara Pradesh is proposed to be taken up with Asian Development Bank loan assistance. This work is a part of the project of improvement of Nandigama-Vijayawada Section of National Highway No. 9 which includes strengthening of the existing two lanes from km. 217/0 to Km. 265/0, which is approved for Rs. 67.32 crores. The project is completed in 42 months from commencement.

#### Support Prices

1191. SHRIMATI GEETA MUKHERJEE :

SHRI P.C. THOMAS :

SHRI LOKANATH CHOUDHURY :

SHRI PRAKASH V. PATIL :

SHRI NITISH KUMAR :

SHRI NAWAL KISHORE RAI :

SHRI SANAT KUMAR MANDAL :

SHRI VIJAY NAVAL PATIL :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the support prices for rabi and kharif crops have been revised recently;

(b) if so, the details thereof;

(c) the manner in which the increase in minimum support prices of these crops was determined by the Government recently ; and

(d) the details of the recommendations of the Commission on Agricultural Costs and Prices (CACP) for effecting the increase?